

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**Company Appeal (AT) No. 293 of 2019**

**In the matter of:**

**Brillio Technologies Pvt. Ltd.**

**....Appellant**

**Vs.**

**Registrar of Companies & Anr.**

**....Respondents**

**Present**

**For Appellant: Mr. NPS Chawla & Ms. Sakshi Singh, Advocates.**

**For Respondents: Mr. P S Singh & Ms. Annu Singh, For R-1 & 2.**

**ORDER**

**(Virtual Mode)**

**16.02.2021:** Heard Learned Counsel for the parties, at length.

Arguments are concluded.

**Reserved for Order.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Mr. Kanthi Narahari]  
Member (Technical)**

SC/BM